

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923 New Delhi**

**Petition No. 229/2010**

**Date: 01.11.2013**

To,

Executive Director (Commercial),  
NTPC Ltd, NTPC Bhawan,  
Core-7, Scope Complex, 7,  
Institutional area, Lodhi Road,  
New Delhi-110003

Sir,

**Subject:       Petition No. 229/2010: Approval of tariff of Indira Gandhi super  
thermal power project of Aravali Power Company Pvt. Limited.**

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With reference to the above mentioned subject, I am directed to request you to furnish the revised forms duly certified by the auditor as and when the actual COD of the Unit/Station is declared.

Further action in this matter will be taken on receipt of the above information / clarification.

Yours faithfully,

Sd/-  
(B. Sreekumar)  
Deputy Chief (Law)